

Government of Jammu and Kashmir,
Civil Secretariat, Revenue Department.

Notification
Srinagar, the 12th October, 2017

SRO 428 .-In exercise of powers conferred by Sub- sections (4) and (5) of section 6 of the Jammu and Kashmir Land Revenue Act, Samvat 1996 (XII of 1996), and in supersession of all previous Notifications issued in this behalf, the Government hereby confer upon Mr. Farooq Ahmad Baba, KAS Addl. Deputy Commissioner Baramulla the powers of Collector land Acquisition for the purposes of following projects/Schemes:-

1. Narbal- Tangmarg Road (NTR)
2. Northern Railway, Baramulla;
3. PMGSY Baramulla; and
4. Powergrid (PGCI) Ltd.

By order of the Government of Jammu and Kashmir


Sd/-
(Mohammad Ashraf Mir)
Commissioner /Secretary to Government,
Revenue Department

No:- Rev/LB/07/2017

Dated: - -10- 2017

Copy to the:-

- 1 Financial Commissioner, Revenue, J&K, Srinagar.
- 2 Divisional Commissioner, Kashmir.
- 3 Commissioner /Secretary to Government, General Administration Deptt.
- 4 Secretary to Government, Department of Law, Justice and Parliamentary Affairs(with 7 copies).
- 5 Director, Archives, Archaeology & Museums, J&K Jammu.
- 6 Deputy Commissioner Baramulla
- 7 Manager Government Press, Srinagar/ for publication in the Govt. Gazette.
- 8 OSD to Minister for Revenue for information of the Honble Minister
- 9 Special Assistant to Minister (MOS) Revenue for information of the Hon'ble Minister
- 10 Pvt. Secretary to Commissioner/Secretary to Government, Revenue Deptt.
11. I/C Website for hoisting the said notification (SRO) on official website.
- 12 . Notification / Stock file.


(Manzoor Ahmad Parray)
Under Secretary to Government
Revenue Department